

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :15/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/1230/2025 BLAPL/485/2025	KARAN TUDU VS STATE OF ODISHA	MAHES DAS VS	Maitri Vihar PS /563 /2024 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0002252/2024
2	D-BLAPL/1239/2025 BLAPL/486/2025	MANOJA MALLIK VS STATE OF ODISHA	ARIJEET MISHRA VS	//0 ADDL SESSIONS JUDGE CUM SPL JUDGE 2(A)CC/0000013/2024
3	D-BLAPL/1244/2025 BLAPL/487/2025	UTTAM PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	THAKURGARH /2 /2025 SPECIAL JUDGE ATHMALLIK(Anugul ) Spl/0000001/2025
4	D-BLAPL/1248/2025 BLAPL/488/2025	ABHIMANYU CHHATRIA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	BANGOMUNDA /293 /2024 CIVIL JUDGE (JD) CUM JMFC, BANGOMUNDA GR/0000492/2024
5	D-BLAPL/36718/2024 BLAPL/489/2025	SURESH KHILLO VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	MACHHKUND /17 /2020 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000012/2020
6	D-BLAPL/853/2025 BLAPL/490/2025	KAMALAKANTA SING @ SINGH VS STATE OF ODISHA	DHARMENDRA SETHY VS	BERHAMPUR /136 /2023 DISTRICT & SESSIONS JUDGE,BALASORE ST/0000217/2024
7	D-BLAPL/964/2025 BLAPL/491/2025	BABULU TANDI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	SECTOR-3 /120 /2024 AD-HOC A.D.J. (FTSC),ROURKELA(Sundergarh) Spl/0000074/2024
8	D-BLAPL/1211/2025 BLAPL/492/2025	BHAGABAT ROUT VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	// SPECIAL JUDGE,BHAWANIPATNA(Kalagiri) 2(A)CC/0000018/2024
9	D-BLAPL/38061/2024 BLAPL/493/2025	DILLIP BARIK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	NALCO /6 /2024 SPECIAL JUDGE,ANGUL(Anugul ) Spl/0000002/2024
10	D-BLAPL/1212/2025 BLAPL/494/2025	SABITA BEHERA VS STATE OF ODISHA	MANORANJAN DAS VS	INFOVALLY UPD BHUBANESWAR /302 JMFC, JATNI(Khordha ) GR/0000843/2024
11	D-BLAPL/1221/2025 BLAPL/495/2025	SUNIL MOURYA VS STATE OF ODISHA	GOREKHANATH DAS VS	CYBER CRIME AND ECONOMIC OFFENSES J.M.F.C,CUTTACK(Cuttack) GR/0000874/2024

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12	D-BLAPL/1015/2025 BLAPL/496/2025	RATNAKAR DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KABISURYANAGAR /81 /2022 ADJ,KODALA(Ganjam) ST/0000211/2024
13	D-BLAPL/1312/2025 BLAPL/497/2025	MOHAMMAD TABRIZ ALLAM VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	GHATAGAON /33 /2023 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR( ) GR/0000153/2023
14	D-BLAPL/844/2025 BLAPL/498/2025	PRATYUSH KANT DASH VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE TOWN /236 /2023 A.D.J.,JEYPORE(Koraput) CT/0000009/2024
15	D-BLAPL/1342/2025 BLAPL/499/2025	JITU MAJHI VS STATE OF ODISHA	BASANTA KUMAR DAS VS	ADVA /170 /2024 J.M.F.C.,MOHANA(Gajapati ) GR/0000320/2024
16	D-BLAPL/877/2025 BLAPL/500/2025	MAHENDRA BEHERA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	KODALA /99 /2014 ADJ,KODALA(Ganjam) ST/0000234/2024
17	D-BLAPL/1254/2025 BLAPL/501/2025	GAJANAND @ GAJANAN MUNA VS STATE OF ODISHA	AMITAV TRIPATHY VS	SOHELLA /286 /2024 J.M.F.C.-ADDL.CIVIL JUDGE (JD),SOHEL GR/0000635/2024
18	D-BLAPL/820/2025 BLAPL/502/2025	SUDHIR KHATUA VS STATE OF ODISHA	BIBHUTI BHUSHAN KUMBHAR VS	BOUDH /146 /2023 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000081/2023
19	D-BLAPL/823/2025 BLAPL/503/2025	MAHENDRA BEHERA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	KODALA /101 /2014 ADJ,KODALA(Ganjam) ST/0000235/2024
20	D-BLAPL/716/2025 BLAPL/504/2025	BINOD RAY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KHETRARAJPUR /249 /2024 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0002719/2024
21	D-BLAPL/1321/2025 BLAPL/505/2025	BALAKESWAR SOREN VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BHANJPUR /200 /2024 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M CT/0000795/2024
22	D-BLAPL/683/2025 BLAPL/506/2025	RAJ KUMAR BEHERA VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE TOWN /219 /2020 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000052/2020
23	D-BLAPL/1326/2025	SK. MONAF HUSSEN	GURUPRASAD BEHERA	SPL.TASK FORCE /9 /2021

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	BLAPL/507/2025	VS STATE OF ODISHA	VS	A.D.J.,BALASORE(Baleshwar) Spl/0000066/2021
24	D-BLAPL/1331/2025 BLAPL/508/2025	AMOL DINKAR BHOR VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	/ /0 SPECIAL JUDGE,CHATRAPUR(Ganjam)
25	D-BLAPL/1337/2025 BLAPL/509/2025	GOUTAM RANA VS STATE OF ODISHA	ASHOK DAS VS	2(A)CC/0000001/2025 PURUSHOTTAMPUR /739 /2024
26	D-BLAPL/1355/2025 BLAPL/510/2025	SUDAM MANDAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),P GR/0000720/2024 MALKANGIRI /363 /2022
27	D-BLAPL/1359/2025 BLAPL/511/2025	LAXMIKANTA NATH VS STATE OF ODISHA	ASIT KUMAR JENA VS	SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000103/2022 MALKANGIRI /622 /2024
28	D-BLAPL/1226/2025 BLAPL/512/2025	SRABAN KUMAR APAT VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000766/2024 / /0
29	D-BLAPL/39447/2024 BLAPL/513/2025	SMRUTI RANJAN PAIKRAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000010/2024
30	D-BLAPL/39256/2024 BLAPL/514/2025	TUNA DAS VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	MARKAT NAGAR /178 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000898/2024
31	D-BLAPL/198/2025 BLAPL/515/2025	JAGABANDHU MALLIK VS STATE OF ODISHA	ARIJEET MISHRA VS	UMERKOTE /404 /2024 J.M.F.C,UMERKOTE(Nabarangapur ) GR/0000597/2024
32	D-BLAPL/1303/2025 BLAPL/516/2025	SUDHIR DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MANGALPUR /141 /2023 A.D.J.,JJPUR(Jajapur ) CT/0000176/2024
33	D-BLAPL/876/2025 BLAPL/517/2025	AJAYA DIGAL VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	PHULBANI SADAR /85 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000104/2024
34	D-BLAPL/920/2025 BLAPL/518/2025	DANIS KHAN @ DANISH VS	AJIT KUMAR RAUT VS	BHANJANAGAR /1212 /2024 SPECIAL JUDGE,BHANJANAGAR(Ganjar Spl/0000084/2024 BONTH /143 /2024
				SPECIAL JUDGE (POCSO), BHADRAK(B

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35	D-BLAPL/1313/2025 BLAPL/519/2025	STATE OF ODISHA BISWONATH BINDHANI VS	BIBHU PRASAD CHHUALSINGH VS	Spl/0000068/2024 K.NUAGOAN /170 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamal)
36	D-BLAPL/1213/2025 BLAPL/520/2025	STATE OF ODISHA MUNA DEEP VS	TRILOCHAN NANDA VS	Spl/0000180/2024 / /0 SPECIAL JUDGE,BALANGIR(Balangir)
37	D-BLAPL/1330/2025 BLAPL/521/2025	STATE OF ODISHA RANJAN KUMAR PADHI VS	PRASANTA KUMAR NANDA VS	2(A)CC/0000047/2024 KHARABEL NAGAR P.S. /232 /2022 S.D.J.M.,BHUBANESWAR(Khordha )
38	D-BLAPL/1316/2025 BLAPL/522/2025	STATE OF ODISHA ARJUN DIGAL VS	BIBHU PRASAD CHHUALSINGH VS	CT/0004583/2022 K.NUAGOAN /170 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamal)
39	D-BLAPL/1432/2025 BLAPL/523/2025	STATE OF ODISHA SIBA GOUDA VS	DEBASIS SARANGI VS	Spl/0000180/2024 ADVA /186 /2024 J.M.F.C,MOHANA(Gajapati )
40	D-BLAPL/1437/2025 BLAPL/524/2025	STATE OF ODISHA ALAM MANDAL VS	SUDHANSU SDEKHAR DASH VS	GR/0000337/2024 / /0 1ST ADJ,CUTTACK(Cuttack)
41	D-BLAPL/963/2025 BLAPL/525/2025	STATE OF ODISHA TAPAN BINDHANI VS	PABITRA KUMAR NAYAK VS	2(A)CC/0000047/2022 RAGHUNATHPALI /627 /2024 S.D.J.M.,PANPOSH(Sundargarh)
42	D-BLAPL/1439/2025 BLAPL/526/2025	STATE OF ODISHA UTTAM SINGH ROY VS	SOUMYA RANJAN DAS VS	GR/0003352/2024 RAGHUNATHPALI /558 /2024 S.D.J.M.,PANPOSH(Sundargarh)
43	D-BLAPL/946/2025 BLAPL/527/2025	STATE OF ODISHA BIKASH DANTA VS	AKSHAYA KUMAR SAHOO VS	GR/0002975/2024 BAUNISUNI /181 /2024 SPECIAL JUDGE,BAUDH(Baudh )
44	D-BLAPL/1441/2025 BLAPL/528/2025	STATE OF ODISHA BADAL NAG VS	SURYAKANTA DASH VS	Spl/0000134/2024 BOIPARIGUDA /78 /2019 SPECIAL JUDGE,JEYPORE(Koraput)
45	D-BLAPL/127/2025 BLAPL/529/2025	STATE OF ODISHA AJIT KUMAR SADANGI VS	MANOJ KUMAR NAYAK VS	TR/0000027/2019 HINJILI /296 /2023 A.D.J.,CHATRAPUR(Ganjam)
		STATE OF ODISHA		ST/0000087/2023

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46	D-BLAPL/565/2025 BLAPL/530/2025	KRUSHNA @ KRISHNA NAG VS STATE OF ODISHA	KIRTAN DANG VS	SPL.TASK FORCE /22 /2024 SPECIAL JUDGE,DEOGARH(Debagarh ) Spl/000026/2024
47	D-BLAPL/738/2025 BLAPL/531/2025	RAJA @ RAJESH MOHAPATRA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	KHARABEL NAGAR P.S. /111 /2022 5TH ADDL.SESSIONS JUDGE, BBSR(Kh CT/0000109/2022
48	D-BLAPL/739/2025 BLAPL/532/2025	GEDU @ AJAYA KUMAR ROUT VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	KHARABEL NAGAR P.S. /111 /2022 5TH ADDL.SESSIONS JUDGE, BBSR(Kh CT/0000109/2022
49	D-BLAPL/1000/2025 BLAPL/533/2025	MAHENDRA BHABASAGAR VS STATE OF ODISHA	TRILOCHAN NANDA VS	BOUDH /443 /2023 A.D.J.,BOUDH(Baudh ) ST/0000013/2024
50	D-BLAPL/1183/2025 BLAPL/534/2025	SARASWATI SAHOO @ PRADHAN VS STATE OF ODISHA	MANOJ VERMA VS	BARANGA /446 /2023 1ST ADJ,CUTTACK(Cuttack) ST/0000084/2024
51	D-CMAPL/53693/2024 CMAPL/15/2025	RADHA SHYAM RATH VS COMMISSIONER OF ENDOWMENTS,KHURDA	HARMOHAN DHAL VS	// ( //
52	D-CMAPL/40/2025 CMAPL/16/2025	ER DEBASHISHA HOTA VS CHIEF GENERAL MANAGER,IDCO	IN PERSON VS	// ( //
53	D-CMP/51715/2024 CMP/65/2025	JAINUL KHAN VS JAGANNATH BIDYAPITHA, KENDRAPARA	NIRANJAN PRASAD PATRA VS	// ADDL CIVIL JUDGE (SD), KENDRAPARA CS/0000225/2000
54	D-CMP/772/2025 CMP/66/2025	KRUSHNA CHANDRA MISHRA VS SARAT KUMAR MISHRA	KARUNAKAR JENA VS	// CIVIL JUDGE (JR.DIV.),PIPLI(Puri) CS/0000016/2023
55	D-CMP/778/2025 CMP/67/2025	MANORAMA NAYAK @ ROUT VS RAMACHANDRA ROUT	JYOTI RANJAN DEO VS	// CIVIL JUDGE (SD),BHADRAK(Bhadrak ) CMA/0000077/2024
56	D-CMP/815/2025 CMP/68/2025	AJIT PRASAD DAS VS PRAMILA DAS	PRASANTA KUMAR SATAPATHY VS	// CIVIL JUDGE (SD),JAGATSINGHPUR(Jag Fd/0000003/2021
57	D-CMP/1506/2025	MAYADHAR MAJHI	ARIJEET MISHRA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/69/2025	VS RAKHYAKAR MAJHI	VS	CIVIL JUDGE (JR.DIV.),AUL(Kendrapara) CS/000044/2023
58	D-CMP/1787/2025 CMP/70/2025	SOUBHAGYA PRADHAN @ SOUBHAGYA KUMAR PRADHAN VS KRUSHNA PRADHAN	DEBASIS TRIPATHY VS	// CIVIL JUDGE (SD),PATTAMUNDAI(Kendrapara) IA/0000325/2023
59	D-CONTC/635/2025 CONTC/234/2025	FAKA CHARAN MAJHI VS JANAK KUMAR NAYAK,TAHASILDAR,BALIAPAL	ADV. VS	// ()
60	D-CONTC/1280/2025 CONTC/235/2025	BHARATRAM SAHU VS ANU GARG,IAS	ADV. VS	// ()
61	D-CONTC/1284/2025 CONTC/236/2025	ACHUTANANDA DAS VS ANU GARG,IAS	ADV. VS	// ()
62	D-CONTC/1285/2025 CONTC/237/2025	BHARAT BHUSAN PRADHAN VS ANU GARG, IAS	ADV. VS	// ()
63	D-CONTC/1287/2025 CONTC/238/2025	CHANDAN KUMAR BHOI VS ANU GARG, IAS	ADV. VS	// ()
64	D-CONTC/1311/2025 CONTC/239/2025	LIPIKA PARIDA VS DR.SUDHANSU SEKHAR BAL,C.D.M AND P.H.O,BHADRAK	ADV. VS	// ()
65	D-CONTC/1318/2025 CONTC/240/2025	BHABANI SHANKAR DAS VS BISWA BISTRUTA TRIPATHY,TAHASILDAR,KHANDAPADA	ADV. VS	// ()
66	D-CONTC/1254/2025 CONTC/241/2025	BIRARAJ BAG VS ANU GARG, ADDL. CHIEF SECY. CUM P. SECY. W.R DEPT.	ADV. VS	// ()
67	D-CONTC/1260/2025 CONTC/242/2025	ADIKANDA BHATTA VS ER. NIRANJAN ROUT, DIRECTOR, WATER AND LAND MANAGEMENT INSTITUE,CUTTACK	ADV. VS	// ()
68	D-CONTC/1276/2025 CONTC/243/2025	DR.KISHORE CHANDRA MOHANTY VS	ADV. VS	// ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CONTC/1114/2025 CONTC/244/2025	ARABINDA AGRAWAL,IAS JITENDRA BEHERA VS S.ASWATHY,IAS	AMITAV TRIPATHY VS	// // ()
70	D-CONTC/1340/2025 CONTC/245/2025	DURYODHAN PANDA VS SHALINI PANDIT, IAS	ADV. VS	// ()
71	D-CONTC/1346/2025 CONTC/246/2025	BAMDEV PUROHIT VS ARAVIND AGRAWAL, COMMNR. CUM SECY., HIGHER EDUCATION DEPT.,BBSR	ADV. VS	// ()
72	D-CONTC/1353/2025 CONTC/247/2025	AMITA MOHAPATRA VS ASWATHY S., IAS	ADV. VS	// ()
73	D-CONTC/1360/2025 CONTC/248/2025	BISWA RANJAN NAYAK VS DR.GOPINATH PARIDA,CDM AND PHO,BALASORE	ADV. VS	// ()
74	D-CONTC/1419/2025 CONTC/249/2025	KIRANBALA SARANGI VS USHA PADHEE,SECY. HOUSING AND UD DEPT.	SANJAY KUMAR PATTANAIAK VS	// ()
75	D-CONTC/1427/2025 CONTC/250/2025	MAHENDRA TANTY VS SASWATA MISHRA,IAS	ADV. VS	// ()
76	D-CONTC/53802/2024 CONTC/251/2025	NARAYAN RANA VS ANU GARG, IAS	ADV. VS	// ()
77	D-CRLA/807/2025 CRLA/70/2025	DURGA CHARAN PANDA VS STATE OF ODISHA (EOW)	SURYASNATA MOHAPATRA VS	EOW,BHUBANESWAR /26 /2018 O.P.I.D,BALASORE(Baleshwar) CT/0000003/2024
78	D-CRLA/968/2025 CRLA/71/2025	PRAKASH RAJGANDHA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAIBAGA /81 /2022 A.D.J.,SUNDARGARH(Sundargarh) Spl/0000176/2022
79	D-CRLA/1263/2025 CRLA/72/2025	DEEPAK BARIK@DIPAK KUMAR BARIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /14 /2012 AD-HOC A.D.J. (FTSC),KENDRAPARA(K ST/0000084/2016

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80	D-CRLA/1318/2025 CRLA/73/2025	DILIP MAHAKUD VS STATE OF ODISHA	SUSAMA RANI SAHOO VS	KANJIPANI /13 /2015 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/000022/2016
81	D-CRLA/1357/2025 CRLA/74/2025	ASWINI MAHAKUR@THATU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	DHAMA /201 /2022 AD-HOC A.D.J.(FTSC),SAMBALPUR(Sam Spl/000068/2022
82	D-CRLA/1419/2025 CRLA/75/2025	KARTIKA BISWAL@MANGI VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	NACHUNI /138 /2024 4TH ADDL SESSIONS JUDGE CUM SPL J TR/0000208/2024
83	D-CRLA/37346/2024 CRLA/76/2025	SIBARAM JANI VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	/ /0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G 2(A)CC/000072/2023
84	D-CRLA/38026/2024 CRLA/77/2025	GYANA RANJAN SWAIN@SADHUA VS STATE OF ODISHA	GHANASHYAM MUDULI VS	NAUGAON /228 /2022 SPECIAL JUDGE(POCSO), JAGATSINGH Spl/000060/2022
85	D-CRLA/1245/2025 CRLA/78/2025	BHOLANATH MANDAL VS STATE OF ODISHA	UMAKANTA BARIK VS	UMERKOTE /112 /2020 ADJ,UMERKOTE(Nabarangapur ) CT/000004/2021
86	D-CRLA/1469/2025 CRLA/79/2025	JAYANTA KUMAR NAYAK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	REMUNA /223 /2024 SPL.JUDGE,BALASORE(Baleshwar) Spl/000080/2024
87	D-CRLA/1470/2025 CRLA/80/2025	BADAL KUMAR PANDA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	REMUNA /223 /2024 SPL.JUDGE,BALASORE(Baleshwar) Spl/000080/2024
88	D-CRLA/1627/2025 CRLA/81/2025	VULLAGULLA CHIRANJEEVI VS STATE OF ODISHA	DUSHMANTA SAHOO VS	/ /0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G 2(A)CC/000019/2019
89	D-CRLA/511/2025 CRLA/82/2025	MANOJ KUMAR BISOYI VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	HINJILI (ASKA) /139 /2017 SPL. JUDGE(POCSO), BERHAMPUR(Gan Spl/0000102/2017
90	D-CRLMC/227/2025 CRLMC/215/2025	SHYAM METALICS AND ENERGY LTD., SAMBALPUR VS STATE OF ODISHA	PRANAB KUMAR GHOSE VS	BANSADA /200 /2017 J.M.F.C,CHANDABALI(Bhadrak ) GR/0000329/2017
91	D-CRLMC/310/2025	MUSA @ SUSHANTA JENA	MADAN SUNDAR BEHERA	NANDIPADA /88 /2021

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	CRLMC/216/2025	VS STATE OF ODISHA	VS	ADDL.DIST.JUDGE,ANANDPUR(Kendujh ST/000034/2022
92	D-CRLMC/696/2025 CRLMC/217/2025	SUDARSAN PANIGRAHI VS STATE OF ODISHA	SIDHARTH SHANKAR PADHY VS	DHUSURI /389 /2024 SPL. JUDGE,BHADRAK(Bhadrak ) Spl/0000155/2024
93	D-CRLMC/960/2025 CRLMC/218/2025	PABITRA NAYAK@NAIK VS REJITI RAMARAJU	SOUBHAGYA KUMAR DASH VS	// S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(R. ICC/000007/2020
94	D-CRLMC/37933/2024 CRLMC/219/2025	RABINDRA KUMAR SAMAL VS STATE OF ODISHA	S.S.RAY (2) VS	ASKA /143 /2016 SPECIAL JUDGE ASKA(Ganjam) Spl/0000001/2016
95	D-CRLMC/887/2025 CRLMC/220/2025	RAVIN JHUNJHUNWALA VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	LATHIKATA /57 /1999 ADDL.C.J.M.,ROURKELA(Sundargarh) GR/0001946/1999
96	D-CRLMC/1264/2025 CRLMC/221/2025	DURJYODHAN MAHANAND@DASHA MAHANANDA@DURJODHAN MOHANANDA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	BARGARH SADAR /13 /2011 S.D.J.M.,BARGARH(Bargarh ) GR/0000103/2011
97	D-CRLMC/998/2025 CRLMC/222/2025	SANTOSH @ SAGAR PANDA VS STATE OF ODISHA	ASHWARIYA DASH VS	RANPUR /67 /2018 J.M.F.C.,RANPUR(Nayagarh ) GR/0000099/2018
98	D-CRLMP/1152/2025 CRLMP/84/2025	SISIR KU PANDA @ SISIR KUMAR PANDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 ) //
99	D-CRLMP/1099/2025 CRLMP/85/2025	ANNAPURNA PANDA VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	//0 ) //
100	D-CRLMP/1075/2025 CRLMP/86/2025	ABHIMANYU NAYAK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	//0 ) //
101	D-CRLMP/676/2025 CRLMP/87/2025	TAPAN PARIDA VS STATE OF ODISHA	SANGRAM KESHARI MISHRA VS	//0 JUDGE FAMILY COURT,BALASORE(Bal Crp/0000316/2023
102	D-CRP/51756/2024 CRP/2/2025	ANUP KUMAR MOHANTY VS	PRABIR KUMAR RAY VS	// 4TH ADDL SESSIONS JUDGE CUM SPL J

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :15/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-EXFA/55205/2024 EXFA/1/2025	EXECUTIVE ENGINEER,BHUBANESWAR ELE. DIVISION,CESU,BBSR COLLECTOR AND DISTRICT MAGISTRATE, MAYURBHANJ VS M/S KRISHNA CHLORATE PVT. LTD.,MAYURBHANJ	SONAK MISHRA,A.S.C VS	CMA/0000020/2015 // ( //
104	D-FAO/51587/2024 FAO/23/2025	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD., KHURDA VS PRADIP KUMAR PRUSTY	ADAM ALI KHAN VS	// COMMISSIONER FOR EMPLOYEES COM EC/0000088/2015
105	D-FAO/1399/2025 FAO/24/2025	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED,KHORDA VS TARA MALLIK	ADAM ALI KHAN VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000288/2020
106	D-JCRLA/1463/2025 JCRLA/10/2025	JOGI @ RABINDRA NAYAK VS STATE OF ODISHA	ADV. VS	RANPUR /214 /2024 SPECIAL JUDGE (POCSO), NAYAGARH TR/0000087/2024
107	D-JCRLA/1453/2025 JCRLA/1/2025	FAGU MARANDI VS STATE OF ODISHA	ADV. VS	SINGLA /133 /2024 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000196/2024
108	D-JCRLA/1454/2025 JCRLA/2/2025	APARTI MOHANTY @ HADI VS STATE OF ODISHA	ADV. VS	ATHGARH /80 /2023 ADDL.SESIONS JUDGE,ATHAGARH(C ST/0000157/2023
109	D-JCRLA/1455/2025 JCRLA/3/2025	SIMANCHAL NAYAK VS STATE OF ODISHA	ADV. VS	BADAGADA /12 /2012 A.D.J.,BHANJANAGAR(Ganjam) ST/0000043/2012
110	D-JCRLA/1456/2025 JCRLA/4/2025	SUDARSAN SWAIN VS STATE OF ODISHA	ADV. VS	BHANJANAGAR /40 /2020 A.D.J.,BHANJANAGAR(Ganjam) ST/0000075/2020
111	D-JCRLA/1457/2025 JCRLA/5/2025	PRADEEP KUMAR BISWAL VS STATE OF ODISHA	ADV. VS	MANGALPUR /193 /2023 SPECIAL JUDGE (POCSO), JAJPUR(Jajap Spl/0000072/2023
112	D-JCRLA/1458/2025 JCRLA/6/2025	DIBYA KUMAR BADI VS STATE OF ODISHA	ADV. VS	JHARSUGUDA SADAR /198 /2021 SPECIAL JUDGE (POCSO), JHARSUGUD Spl/0000090/2021
113	D-JCRLA/1459/2025 JCRLA/7/2025	PURNA TANTY VS STATE OF ODISHA	ADV. VS	BARBIL /23 /2020 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000066/2022

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### CASES REGISTERED REPORT AS ON :15/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-JCRLA/1460/2025 JCRLA/8/2025	CHINTAMANI BISWAL VS STATE OF ODISHA	ADV. VS	SARAT /17 /2017 AD HOC ADDL.SESIONS JUDGE (FTSC Spl/000070/2017
115	D-JCRLA/1462/2025 JCRLA/9/2025	PRASANTA KUMAR BAHUKA VS STATE OF ODISHA	ADV . VS	// AD-HOC ADDL. SESSIONS JUDGE(F.T.S TR/000013/2021
116	D-MACA/1257/2025 MACA/66/2025	SANTOSH KUMAR SAHOO VS GAJENDRA M. VANJARA	BISHNU BRATA SINGH VS	// 9TH M.A.C.T., BHUBANESWAR(Khordha Mac/000048/2019
117	D-MACA/1258/2025 MACA/67/2025	KHIRABDHI TANAYA RATH VS ATUL KUMAR MOHANTY	SATYABHUSAN DAS VS	// 1ST M. A.C.T.,JAJPUR(Jajapur ) Mac/0000227/2016
118	D-MACA/1409/2025 MACA/68/2025	PRASANNA KUMAR DAS VS BABA LINGARAJ ENTERPRISES, CUTTACK	KARUNAKAR DAS VS	// 3rd M.A.C.T., CUTTACK(Cuttack) Mac/0000923/2017
119	D-MACA/51416/2024 MACA/69/2025	ORIENTAL INSURANCE COMPANY LIMITED, SAMBALPUR VS PARBATI SAHU	ADAM ALI KHAN VS	// DISTRICT AND SESSIONS JUDGE,JHAR Mac/0000046/2021
120	D-MACA/54819/2024 MACA/70/2025	SARAT BEHERA VS NIREN GANGULI	SATYABHUSAN DAS VS	// 3RD MACT,BHADRAK(Bhadrak ) Mac/0000028/2018
121	D-MACA/37/2025 MACA/71/2025	M/S. ORIENTAL INSURANCE CO. LTD.,CUTTACK VS MAMATA ROUT	MAHITOSH SINHA VS	// II MACT,CUTTACK(Cuttack) Mac/0000183/2015
122	D-MACA/1248/2025 MACA/72/2025	NABAGHANA PARIDA VS UMAKANTA SAHOO	PRADEEP KUMAR MISHRA VS	// IV MACT,PURI(Puri) Mac/0000029/2001
123	D-MATA/53827/2024 MATA/22/2025	MANORAMA SAHOO VS AKSHAYA KUMAR SAHOO	PRIYA RANJAN MISHRA VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur CP/0000330/2017
124	D-MATA/1329/2025 MATA/23/2025	SANDEEP MOHANTY VS RICHA RASHMITA MOHANTY	DEEPALI MAHAPATRA VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000339/2020
125	D-MSA/1836/2025	SAMBIT PATNAIK	GOPINATH MISHRA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	MSA/1/2025	VS P.D.N DEVELOPERS PVT.LTD., BBSR	VS	ODISHA REAL ESTATE APPELLATE TR OREAT/0000180/2023
126	D-RPFAM/54438/2024 RPFAM/13/2025	BIPIN BEHERA@KALIA VS ITISHREE BEHERA	JAGABANDHU GADANAYAK VS	// JUDGE FAMILY COURT,PURI(Puri) Crp/000041/2023
127	D-RSA/723/2025 RSA/25/2025	HARIHAR TRIPATHY VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// DISTRICT AND SESSIONS JUDGE,ANGU RFA/000028/2023
128	D-RSA/1203/2025 RSA/26/2025	ABHISEK CHOUDHURY VS VIDYA SAGAR JAIN	DEBAKANTA MOHANTY VS	// A.D.J.,BHAWANIPATNA(Kalahandi) RFA/000012/2023
129	D-RSA/1212/2025 RSA/27/2025	RUKMINI PRADHAN @ PALLAI VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN VS	// DISTRICT & SESSIONS JUDGE,BHADRA RFA/000010/2020
130	D-RSA/597/2025 RSA/28/2025	RANJITA MOHAPATRA VS DEBASISH MOHAPATRA	MAHESWAR MOHANTY VS	// A.D.J.,BARIPADA(Mayurbhanj) RFA/000005/2017
131	D-RSA/631/2025 RSA/29/2025	RANJITA MOHAPATRA VS ARUN KUMAR MOHAPATRA	MAHESWAR MOHANTY VS	// A.D.J.,BARIPADA(Mayurbhanj) RFA/000006/2017
132	D-RSA/51408/2024 RSA/30/2025	JITENDRA KUMAR SATPATHY @ BABULI SATAPATHY VS SATYABHAMA SATPATHY	SIDHARTHA MISHRA VS	// ADDL.SESSIONS JUDGE,ATHAGARH(C RFA/000037/2017
133	D-TRP(C)/1454/2025 TRP(C)/14/2025	SANJUKTA PANI VS DR JYOTI PRAKASH PANI	LALITENDU MISHRA VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000143/2023
134	D-TRP(C)/1299/2025 TRP(C)/15/2025	PRIYANKA SAHOO VS JYOTI PRASAD SAHOO	TANMAY MISHRA VS	// CIVIL JUDGE (SD),CHAMPUA(Kendujhar Mat/000022/2023
135	D-TRP(C)/1290/2025 TRP(C)/16/2025	SUCHARITA SATAPATHY VS RABINDRA KUMAR TRIPATHY	MANASH KUMAR SWAIN VS	// CIVIL JUDGE (SD),KHURDA(Khordha ) CS/0000305/2022
136	D-TRPCRL/1440/2025 TRPCRL/6/2025	SHASHADHAR PANDA VS	RABI NARAYAN BEHERA VS	//0 S.D.J.M.,BHADRAK(Bhadrak )

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### CASES REGISTERED REPORT AS ON :15/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-WA/553/2025 WA/100/2025	KUMARESH BARIK STATE OF ODISHA VS CHINMAY KUMAR SAHOO	SASWAT DAS,A.G.A VS	ICC/0000050/2024 // 0 //
138	D-WA/856/2025 WA/101/2025	STATE OF ODISHA VS ADWAITA KUMAR JENA	SARBESWAR BEHERA,A.G.A VS	// 0 //
139	D-WA/858/2025 WA/102/2025	STATE OF ODISHA VS DILLIP KUMAR SAHU	AISHWARYA DASH,A.S.C. VS	// 0 //
140	D-WA/944/2025 WA/103/2025	STATE OF ODISHA VS PRAKASH BEHERA	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
141	D-WA/554/2025 WA/104/2025	BHUBAN MOHAN PADHI VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	// 0 //
142	D-WA/1823/2025 WA/105/2025	ODISHA GRAMYA BANK, BBSR VS NIMAIN CHARAN RAJ	SATYABRATA MOHANTY VS	// 0 //
143	D-WA/555/2025 WA/106/2025	STATE OF ODISHA VS BHAIGA PARIDA	SARBESWAR BEHERA,A.G.A VS	// 0 //
144	D-WA/946/2025 WA/107/2025	STATE OF ODISHA VS MIR SAMIRUDDIN	JATESWAR NAYAK, A.G.A. VS	// 0 //
145	D-WA/558/2025 WA/108/2025	STATE OF ODISHA VS BHARAT CHANDRA NAYAK	SACHIDANANDA NAYAK,A.S.C VS	// 0 //
146	D-WA/1654/2025 WA/90/2025	RASMITA SAHU VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// 0 //
147	D-WA/1698/2025 WA/91/2025	ALKA MAHIMA SURIN VS STATE OF ODISHA	VISWAJEET MALLICK VS	// 0 //

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### CASES REGISTERED REPORT AS ON :15/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WA/1696/2025 WA/92/2025	ALBERT SURIN VS STATE OF ODISHA	VISWAJEET MALLICK VS	// 0 //
149	D-WA/214/2025 WA/93/2025	STATE OF ODISHA VS HAREKRUSHNA NAYAK	PRAVAKAR BEHERA, S.C(T) VS	// 0 //
150	D-WA/1703/2025 WA/94/2025	ELINA ANKITA SURIN VS STATE OF ODISHA	VISWAJEET MALLICK VS	// 0 //
151	D-WA/315/2025 WA/95/2025	CUTTACK CENTRAL COOPERATIVE BANK LTD.,CUTTACK VS JOINT LABOUR COMMISSIONER -CUM- APPELLATE AUTHORITY, BBSR	DR. PATANJALI TRIPATHY VS	// 0 //
152	D-WA/552/2025 WA/96/2025	STATE OF ODISHA VS UDAYA KUMAR CHAND	SATYABRATA MOHANTY,A.G.A VS	// 0 //
153	D-WA/775/2025 WA/97/2025	STATE OF ODISHA VS RANJAN KUMAR ROUT	DEBARANJAN MOHAPATRA,A.G.A VS	// 0 //
154	D-WA/810/2025 WA/98/2025	STATE OF ODISHA VS SHARAT KUMAR SARANGI	CHANDRAKANTA PRADHAN, A.G.A. VS	// 0 //
155	D-WA/825/2025 WA/99/2025	STATE OF ODISHA VS RAGHUNATH PANDA	SARBESWAR BEHERA, A.G.A. VS	// 0 //
156	D-WP(C)/52925/2024 WP(C)/1453/2025	ARUN SAHOO VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
157	D-WP(C)/54638/2024 WP(C)/1454/2025	BRUNDABAN BISOI VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// 0 //
158	D-WP(C)/1406/2025 WP(C)/1455/2025	DR. SACHINDRA RAUL VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// 0 //
159	D-WP(C)/1011/2025	PRAMOD NAYAK	PRAVAT KUMAR NAYAK	//

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### CASES REGISTERED REPORT AS ON :15/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/1456/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/53626/2024 WP(C)/1457/2025	LAXMIRAM MAJHI VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //
161	D-WP(C)/1214/2025 WP(C)/1458/2025	SUDHAKAR DASH VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
162	D-WP(C)/1631/2025 WP(C)/1459/2025	BHARAT KESHARI DAS VS STATE OF ODISHA	SUVASHISH PATTANAİK VS	// 0 //
163	D-WP(C)/1407/2025 WP(C)/1460/2025	DR.SOUDAMINI MOHAPATRA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
164	D-WP(C)/1267/2025 WP(C)/1461/2025	RASANANDA NAIK VS REVENUE DIVISIONAL COMMISSIONER , NORTHERN DIVISION , ODISHA	AMIT PRASAD BOSE VS	// 0 //
165	D-WP(C)/1602/2025 WP(C)/1462/2025	RASANANDA NAIK VS REVENUE DIVISIONAL COMMISSIONER NORTHERN DIVISION, SAMBALPUR	AMIT PRASAD BOSE VS	// 0 //
166	D-WP(C)/1310/2025 WP(C)/1463/2025	SANYASI BARIK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
167	D-WP(C)/1413/2025 WP(C)/1464/2025	DR.CHARU CHANDRA HAZRA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
168	D-WP(C)/1447/2025 WP(C)/1465/2025	ANIL KUMAR JENA VS STATE OF ORISSA	RABINDRA NATH PRUSTY VS	// 0 //
169	D-WP(C)/1259/2025 WP(C)/1466/2025	M/S.UMA MAHESWARI CRANE SERVICE,ANDHRA PRADESH. VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
170	D-WP(C)/1420/2025 WP(C)/1467/2025	RITA BHOI VS	BHABANI SANKAR PRADHAN VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/1382/2025 WP(C)/1468/2025	STATE OF ODISHA RAMAKRUSHNA BISWAL VS	ALOK KUMAR PANDA VS	// // 0
172	D-WP(C)/1324/2025 WP(C)/1469/2025	STATE OF ODISHA BIMBADHAR SWAIN VS	ABINASH ROUTRAY VS	// // 0
173	D-WP(C)/1026/2025 WP(C)/1470/2025	STATE OF ODISHA DR.BIRANCHI NARAYAN SAMANTARAY VS	SUBHADUTTA ROUTRAY VS	// // 0
174	D-WP(C)/1470/2025 WP(C)/1471/2025	STATE OF ODISHA GAUTTAM MOHANTA VS	DIGAMBAR SETHI VS	// // 0
175	D-WP(C)/54228/2024 WP(C)/1472/2025	THE COLLECTOR AND DISTRICT MAGISTRATE CUM ARBITRATOR OF LAND ACQUISITION , KEONJHAR SABITA PANDEY VS	DILLIP KUMAR MOHAPATRA VS	// // 0
176	D-WP(C)/1422/2025 WP(C)/1473/2025	STATE OF ODISHA DR.SUDHANSU KUMAR MOHANTY VS	SUBHADUTTA ROUTRAY VS	// // 0
177	D-WP(C)/1461/2025 WP(C)/1474/2025	STATE OF ODISHA BHUPENDAR SINGH SARDAR VS	LAXMINARAYAN PATEL VS	// // 0
178	D-WP(C)/1463/2025 WP(C)/1475/2025	COLLECTOR CUM D.M., SUNDERGARH PRABHUDAN MARANDI VS	NILA MADHAB PRAHARAJ VS	// // 0
179	D-WP(C)/1028/2025 WP(C)/1476/2025	STATE OF ODISHA DR. YUDHISTHIRA BEHERA VS	SUBHADUTTA ROUTRAY VS	// // 0
180	D-WP(C)/1456/2025 WP(C)/1477/2025	STATE OF ODISHA RAJESH KANSA BEHERA VS	SUBHADUTTA ROUTRAY VS	// // 0
181	D-WP(C)/52864/2024 WP(C)/1478/2025	PHARMACY COUNCIL OF INDIA, NBCC CENTRE, NEW DELHI SUJITA PANDA VS	PRAVASH CHANDRA JENA VS	// // 0
		STATE OF ODISHA		//

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### CASES REGISTERED REPORT AS ON :15/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/1475/2025 WP(C)/1479/2025	DASARATH KISAN VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
183	D-WP(C)/1386/2025 WP(C)/1480/2025	SAROJ SAHOO VS STATE OF ORISSA	SANJAY KUMAR BEHERA VS	// 0 //
184	D-WP(C)/1107/2025 WP(C)/1481/2025	SUBRATA NAYAK VS CHIEF ADMINISTRATOR, SHREE JAGANNATH TEMPLE ADMINISTRATION, PURI	DEBAKANTA MOHANTY VS	// 0 //
185	D-WP(C)/1476/2025 WP(C)/1482/2025	HEMANTA KUMAR PARIDA VS STATE OF ODISHA	SASWATA PATNAIK VS	// 0 //
186	D-WP(C)/1323/2025 WP(C)/1483/2025	NIHAR RANJAN DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
187	D-WP(C)/1426/2025 WP(C)/1484/2025	DR.REKHA DEVI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
188	D-WP(C)/1321/2025 WP(C)/1485/2025	CHANCHALA KANHAR VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
189	D-WP(C)/1398/2025 WP(C)/1486/2025	KANHU CHARAN JENA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
190	D-WP(C)/1319/2025 WP(C)/1487/2025	SILBANUS SORANG VS STATE OF ORISSA	BRUNDABAN ROUT VS	// 0 //
191	D-WP(C)/54272/2024 WP(C)/1488/2025	KAILASH CHANDRA ROUT VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
192	D-WP(C)/1314/2025 WP(C)/1489/2025	GANESH CHANDRA SHIAL VS BRANCH MANAGER OF HBD FINANCIAL SERVICES LTD., CUTTACK	DHARMENDRA SETHY VS	// 0 //
193	D-WP(C)/1312/2025	B.KRISHNA PATRA	SAMEER KUMAR DAS	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/1490/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/1482/2025 WP(C)/1491/2025	PRAMOD KUMAR DAS VS STATE OF ODISHA	MANAS PATI VS	// 0 //
195	D-WP(C)/1275/2025 WP(C)/1492/2025	DR.MALAYA KUMAR NAYAK VS SAMBALPUR UNIVERSITY, SAMBALPUR	AKHAND VS	// 0 //
196	D-WP(C)/1478/2025 WP(C)/1493/2025	PHALGUNI GOUD @ PHALGUNI NAG VS STATE OF ODISHA	ABINASH PATTJOSHI VS	// 0 //
197	D-WP(C)/1483/2025 WP(C)/1494/2025	KUNI MUNDA VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// 0 //
198	D-WP(C)/1490/2025 WP(C)/1495/2025	RITANJALI ROUL VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
199	D-WP(C)/1261/2025 WP(C)/1496/2025	UDAYANATH SAHOO VS PRIYABRATA PANDA	VS	// 0 //
200	D-WP(C)/1721/2025 WP(C)/1497/2025	JAYA KRISHNA MAHARANA VS STATE OF ODISHA	LINGARAJ MOHANTY VS	// 0 //
201	D-WP(C)/1495/2025 WP(C)/1498/2025	GOBINDA SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
202	D-WP(C)/54435/2024 WP(C)/1499/2025	RATIKANTA MALLA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
203	D-WP(C)/1434/2025 WP(C)/1500/2025	DR.HEMA KUMAR NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
204	D-WP(C)/834/2025 WP(C)/1501/2025	NAMITABALA SWAIN VS	KALI PRASAD MOHANTY VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/1453/2025 WP(C)/1502/2025	STATE OF ORISSA SANTILATA MAHANTA VS	GHANASHYAM NAMTOAR VS	// // 0
206	D-WP(C)/987/2025 WP(C)/1503/2025	STATE OF ODISHA SOURAV SEKHAR BEHERA VS	IN PERSON VS	// // 0
207	D-WP(C)/1629/2025 WP(C)/1504/2025	THE SUB-DIVISIONAL MAGISTRATE, THE R AND I BRANCH,NEW DELHI. KAILASH CHANDRA BEHERA VS	SITIKANT MISHRA VS	// // 0
208	D-WP(C)/53260/2024 WP(C)/1505/2025	STATE OF ODISHA SANKAR BEHERA VS	BANABIHARI RAY VS	// // 0
209	D-WP(C)/1256/2025 WP(C)/1506/2025	STATE OF ODISHA SANJEET KUMAR SAMAL VS	GOPINATH MISHRA VS	// // 0
210	D-WP(C)/1455/2025 WP(C)/1507/2025	BHADRAK MUNICIPALITY DR.GOPAL PANDA VS	SUBHADUTTA ROUSTRAY VS	// // 0
211	D-WP(C)/976/2025 WP(C)/1508/2025	STATE OF ODISHA ANIL KUMAR DASH VS	LALITENDU MISHRA VS	// // 0
212	D-WP(C)/53892/2024 WP(C)/1509/2025	STATE OF ODISHA RAMESH CHANDRA PRADHAN VS	KOUSIK ANANDA GURU VS	// // 0
213	D-WP(C)/1073/2025 WP(C)/1510/2025	STATE OF ODISHA ANANTA MISHRA VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
214	D-WP(C)/1592/2025 WP(C)/1511/2025	STATE OF ODISHA PRAFULLA KUMAR PRADHAN VS	SATYA NARAYAN PATTANAIAK VS	// // 0
215	D-WP(C)/927/2025 WP(C)/1512/2025	STATE OF ORISSA SAROJ MIRDHA VS	PABITRA KUMAR NAYAK VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/1616/2025 WP(C)/1513/2025	BINODINI MAJHI VS MAHANADI COALFIELDS LTD., SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //
217	D-WP(C)/926/2025 WP(C)/1514/2025	SAROJ MIRDHA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
218	D-WP(C)/1181/2025 WP(C)/1515/2025	JHUNU SATAPATHY VS DUKHISHYAM SATPATHY	ASHOK KUMAR PRADHAN VS	// 0 //
219	D-WP(C)/1630/2025 WP(C)/1516/2025	RUPASHREE PATTANAIK VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	// 0 //
220	D-WP(C)/1619/2025 WP(C)/1517/2025	DILLIP NAIK VS MAHANADI COALFIELDS LTD., SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //
221	D-WP(C)/1185/2025 WP(C)/1518/2025	SABITRI JENA VS THE SR. BRANCH MANAGER, LIC OF INDIA, CAB 477, CUTTACK.	SATYAPURNA PANDA VS	// 0 //
222	D-WP(C)/907/2025 WP(C)/1519/2025	MAHESWAR PRADHAN VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	// 0 //
223	D-WP(C)/54777/2024 WP(C)/1520/2025	NABEEN KUMAR RATH VS SUDHANSU KUMAR RATH	NABEEN KUMAR RATH VS	// 0 //
224	D-WP(C)/1496/2025 WP(C)/1521/2025	IJIKA DIGAL VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
225	D-WP(C)/1561/2025 WP(C)/1522/2025	PRADIPTA KUMAR SINGH VS COMMISSIONER OF CT AND GST, ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
226	D-WP(C)/54875/2024 WP(C)/1523/2025	HARIKRISHAN ONKAR VS UNION OF INDIA	RAMESH AGARWAL VS	// 0 //
227	D-WP(C)/1603/2025	UPENDRA MEHER	SHASHI BHUSAN JENA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/1524/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/1137/2025 WP(C)/1525/2025	DEBENDRA NAYAK VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
229	D-WP(C)/1622/2025 WP(C)/1526/2025	KANKADAJODI COOPERATIVE SOCIETY, CUTTACK VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	// 0 //
230	D-WP(C)/1245/2025 WP(C)/1527/2025	AJIT JENA VS STATE OF ODISHA	ANUPAM RATH VS	// 0 //
231	D-WP(C)/1210/2025 WP(C)/1528/2025	PRADEEP KUMAR MOHANTY VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
232	D-WP(C)/406/2025 WP(C)/1529/2025	AKHILA KU. MEHER VS UNION OF INDIA	BIBHUTI BHUSAN PANDA VS	// 0 //
233	D-WP(C)/1499/2025 WP(C)/1530/2025	AJIT KUMAR PATEL VS STATE OF ODISHA	AJAYA KUMAR NANDA VS	// 0 //
234	D-WP(C)/1553/2025 WP(C)/1531/2025	RAJ KUMAR MOHAPATRA VS THE STATE OF ODISHA	MD. GOLAM MADANI VS	// 0 //
235	D-WP(C)/1500/2025 WP(C)/1532/2025	PUSPALATA NAYAK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
236	D-WP(C)/1554/2025 WP(C)/1533/2025	P.MAHALAXMI REDDY VS TAHASILDAR PURI	TAPAN KUMAR MANDAL VS	// 0 //
237	D-WP(C)/1555/2025 WP(C)/1534/2025	BISWAJIT NANDA VS THE STATE OF ODISHA	MD. GOLAM MADANI VS	// 0 //
238	D-WP(C)/1611/2025 WP(C)/1535/2025	GOLAK CHANDRA TRIPATHY VS	PRASANTA KUMAR SATAPATHY VS	// 0

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### CASES REGISTERED REPORT AS ON :15/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/1289/2025 WP(C)/1536/2025	STATE OF ODISHA GUPTESWAR PATNAIK VS	DEEPANKAR PANIGRAHY VS	// // 0
240	D-WP(C)/1266/2025 WP(C)/1537/2025	STATE OF ODISHA DUKHISHYAM DORA VS	JAJATI KESHARI KHUNTIA VS	// // 0
241	D-WP(C)/1433/2025 WP(C)/1538/2025	STATE OF ODISHA RADHESHYAM KAR VS	LAXMINARAYAN PATEL VS	// // 0
242	D-WP(C)/1363/2025 WP(C)/1539/2025	NATIONAL HIGHWAY AUTHORITY OF INDIA, DELHI LABANIDHAR BARIHA VS	PABITRA KUMAR NAYAK VS	// // 0
243	D-WP(C)/1473/2025 WP(C)/1540/2025	STATE OF ODISHA SARATA KUMAR DASH VS	MANOJ PANIGRAHI VS	// // 0
244	D-WP(C)/1411/2025 WP(C)/1541/2025	STATE OF ODISHA DR. MINA KUMARI DEI VS	SUBHADUTTA ROUTRAY VS	// // 0
245	D-WP(C)/1589/2025 WP(C)/1542/2025	STATE OF ODISHA PRADYUMNA JENA VS	HIMANSHU SEKHAR MISHRA VS	// // 0
246	D-WP(C)/1412/2025 WP(C)/1543/2025	STATE OF ODISHA DR. ALEKHA CHANDRA NAIK VS	SUBHADUTTA ROUTRAY VS	// // 0
247	D-WP(C)/1119/2025 WP(C)/1544/2025	STATE OF ODISHA SHYAM SUNDAR ROUTRAY @ SHYAM SUNDAR ROUT VS	BHAGABAN MOHANTY VS	// // 0
248	D-WP(C)/1552/2025 WP(C)/1545/2025	STATE OF ODISHA PANKAJINI DWIBEDI VS	MD. GOLAM MADANI VS	// // 0
249	D-WP(C)/1792/2025 WP(C)/1546/2025	THE STATE OF ODISHA BIJAYA KUMAR BISWAL VS	DURGESH NARAYAN RATH VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/1811/2025 WP(C)/1547/2025	KABITA SWAIN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
251	D-WP(C)/1796/2025 WP(C)/1548/2025	LEENA KERKETTA VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
252	D-WP(C)/1397/2025 WP(C)/1549/2025	BHARATIYA YOG SANSTHAN ODISHA PRANT(STATE), BBSR VS CHIEF SECRETARY GOVT. OF ODISHA, BBSR	SABITA RANJAN PATTNAIK VS	// 0 //
253	D-WP(C)/1547/2025 WP(C)/1550/2025	LANKESWAR JALA VS COLLECTOR-CUM-REVISIONAL AUTHORITY, MALKANGIRI	MAHESWAR MOHANTY VS	// 0 //
254	D-WP(C)/1415/2025 WP(C)/1551/2025	DR. BANI SENGUPTA VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //
255	D-WP(C)/1548/2025 WP(C)/1552/2025	BASUDEV DAS VS TAHASILDAR PURI	TAPAN KUMAR MANDAL VS	// 0 //
256	D-WP(C)/1509/2025 WP(C)/1553/2025	KAILASH CHANDRA PARIJA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
257	D-WP(C)/1549/2025 WP(C)/1554/2025	N.RAJAMMA REDDY VS TAHASILDAR, PURI	TAPAN KUMAR MANDAL VS	// 0 //
258	D-WP(C)/1517/2025 WP(C)/1555/2025	JACKY SHARMA VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
259	D-WP(C)/1628/2025 WP(C)/1556/2025	M/S. MAHABIR ASSOCIATES, CUTTACK VS ODISHA STATE ROAD TRANSPORT CORPORATION, BBSR	PIYUSH PANDA VS	// 0 //
260	D-WP(C)/1632/2025 WP(C)/1557/2025	ANITA PANDA VS SASANKA KUMAR NISANKA	PRANOY MOHANTY VS	// 0 //
261	D-WP(C)/54919/2024	SNIGDHA MOHANTY	LINGARAJ SARANGI	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/1558/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/1416/2025 WP(C)/1559/2025	DR.BASANTA KUMAR PARIDA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
263	D-WP(C)/1577/2025 WP(C)/1560/2025	SUKANTI RAUTRAY VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
264	D-WP(C)/1404/2025 WP(C)/1561/2025	SANJIB KUMAR SAHU VS STATE OF ODISHA	ANAND PRAKASH DAS VS	// 0 //
265	D-WP(C)/1623/2025 WP(C)/1562/2025	GIRIDHARI SIL VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	// 0 //
266	D-WP(C)/1851/2025 WP(C)/1563/2025	SUJATA SUNDARI PANIGRAHI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
267	D-WP(C)/230/2025 WP(C)/1564/2025	DAITARI SAMAL VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
268	D-WP(C)/1437/2025 WP(C)/1565/2025	SENIOR DIRECTOR, MBD GROUP, MBD HOUSE, GULAB BHAWAN, NEW DELHI. VS ARUN KUMAR ROUT	BIBHU PRASAD PANDA VS	// 0 //
269	D-WP(C)/1854/2025 WP(C)/1566/2025	CHITTARANJAN MISHRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
270	D-WP(C)/1697/2025 WP(C)/1567/2025	DILIP KUMAR PATRA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
271	D-WP(C)/1531/2025 WP(C)/1568/2025	PURNA CHANDRA SWAIN VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
272	D-WP(C)/1855/2025 WP(C)/1569/2025	RITANJALI PUROHIT VS	KUNAL KUMAR SWAIN VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/1539/2025 WP(C)/1570/2025	STATE OF ODISHA SUB DIVISIONAL OFFICER (TPNODL), KEONJHAR VS NITYANANDA SAHOO	SURESH CHANDRA DASH VS	// // 0 //
274	D-WP(C)/1532/2025 WP(C)/1571/2025	NARASINGH KHORA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
275	D-WP(C)/55234/2024 WP(C)/1572/2025	NAMITA PATNAIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
276	D-WP(C)/1533/2025 WP(C)/1573/2025	ANAND SEMARLIA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
277	D-WP(C)/1805/2025 WP(C)/1574/2025	SAMBHUPANI DIGAL VS STATE OF ODISHA	ANIMA KUMARI DEI VS	// 0 //
278	D-WP(C)/1610/2025 WP(C)/1575/2025	SATYABRATA JENA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
279	D-WP(C)/1535/2025 WP(C)/1576/2025	GAYADHAR SAHU VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
280	D-WP(C)/1653/2025 WP(C)/1577/2025	DR. BALMIKI DASH VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
281	D-WP(C)/1484/2025 WP(C)/1578/2025	UMA SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
282	D-WP(C)/1536/2025 WP(C)/1579/2025	DINABANDHU PAIK @ DEENABANDHU PAIK VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
283	D-WP(C)/1481/2025 WP(C)/1580/2025	RAJASHREE PADHY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //

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### CASES REGISTERED REPORT AS ON :15/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/1663/2025 WP(C)/1581/2025	RAZIA SULTANA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
285	D-WP(C)/1801/2025 WP(C)/1582/2025	SWADHIN KUMAR KARMI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
286	D-WP(C)/1917/2025 WP(C)/1583/2025	SARAT KUMAR BISHI VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //
287	D-WP(C)/1802/2025 WP(C)/1584/2025	RASMITA PATI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
288	D-WP(C)/1542/2025 WP(C)/1585/2025	B.PADMA REDDY VS TAHASILDAR PURI	TAPAN KUMAR MANDAL VS	// 0 //
289	D-WP(C)/1804/2025 WP(C)/1586/2025	NILACHAL PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
290	D-WP(C)/1794/2025 WP(C)/1587/2025	RAJKISHORE JENA VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// 0 //
291	D-WP(C)/1714/2025 WP(C)/1588/2025	PRADIPTA KUMAR PARIDA VS STATE OF ORISSA	SWAPNA KUMAR OJHA VS	// 0 //
292	D-WP(C)/1544/2025 WP(C)/1589/2025	T.JANAKI REDDY VS TAHASILDAR PURI	TAPAN KUMAR MANDAL VS	// 0 //
293	D-WP(C)/1362/2025 WP(C)/1590/2025	LALIT KUMAR BARIK VS STATE OF ODISHA	HARI KRISHNA PANIGRAHI VS	// 0 //
294	D-WP(C)/962/2025 WP(C)/1591/2025	SATAMANYU MOHAPATRA VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //
295	D-WP(C)/50927/2024	SHILA BIBI	SAYANTAN PANDA	//

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### CASES REGISTERED REPORT AS ON :15/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/1592/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/1108/2025 WP(C)/1593/2025	SHYAM SUNDAR ROU TRAY @ SHYAM SUNDAR ROUT VS STATE OF ODISHA.	BHAGABAN MOHANTY VS	// 0 //
297	D-WP(C)/1803/2025 WP(C)/1594/2025	GITANJALI PUROHIT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
298	D-WP(C)/1609/2025 WP(C)/1595/2025	ALOK SETHA VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
299	D-WP(C)/622/2025 WP(C)/1596/2025	BABURAO KHILLO VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
300	D-WP(C)/1617/2025 WP(C)/1597/2025	KSHYAMA SAGAR TANDI VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
301	D-WP(C)/1604/2025 WP(C)/1598/2025	MANJULATA BEHERA VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //
302	D-WP(C)/1556/2025 WP(C)/1599/2025	SAUMYA RANJAN DAS VS THE STATE OF ODISHA	MD. GOLAM MADANI VS	// 0 //
303	D-WP(C)/1666/2025 WP(C)/1600/2025	DR.BENU DHAR SAHU VS STATE OF ODISHA	SUBHADUTTA ROU TRAY VS	// 0 //
304	D-WP(C)/1614/2025 WP(C)/1601/2025	JITENDRIYA SAMAL VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
305	D-WP(C)/54068/2024 WP(C)/1602/2025	BIJAYA KUMAR TRIPATHY VS ADDITIONAL COMMISSIONER, BBSR	BHUBANESWAR DASH VS	// 0 //
306	D-WP(C)/1503/2025 WP(C)/1603/2025	ANANTA CHARAN PADHY VS	BIJAYA KUMAR BEHERA 1 VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		//
307	D-WP(C)/1704/2025	ARUN KUMAR MISHRA	NIHAL RATH	//
	WP(C)/1604/2025	VS	VS	0
		STATE OF ODISHA		//
308	D-WP(C)/1867/2025	BHISMADEB RANBIDA	SWETALANA DAS	//
	WP(C)/1605/2025	VS	VS	0
		STATE OF ODISHA		//
309	D-WP(C)/1707/2025	UTTARA BISOI	NIHAL RATH	//
	WP(C)/1606/2025	VS	VS	0
		STATE OF ODISHA		//
310	D-WP(C)/1301/2025	JAGAN LIMA	SUSANTA KUMAR BARAL	//
	WP(C)/1607/2025	VS	VS	0
		STATE OF ODISHA		//
311	D-WP(C)/55024/2024	LALITA NAIK	SASMITA NANDA	//
	WP(C)/1608/2025	VS	VS	0
		STATE OF ODISHA		//
312	D-WP(C)/1494/2025	SANJUKTA PANI	LALITENDU MISHRA	//
	WP(C)/1609/2025	VS	VS	0
		DR JYOTI PRAKASH PANI		//
313	D-WP(C)/1734/2025	PRIYABRATA MOHANTY	JNYANANANDA PANDA	//
	WP(C)/1610/2025	VS	VS	0
		ROSALIN JAMADAR		//
314	D-WP(C)/986/2025	SRIPATI CHARAN SAHOO	SURENDRA KUMAR SAHOO	//
	WP(C)/1611/2025	VS	VS	0
		STATE OF ODISHA		//
315	D-WP(C)/1818/2025	DEBABRATA SAHOO	DURGESH NARAYAN RATH	//
	WP(C)/1612/2025	VS	VS	0
		STATE OF ODISHA		//
316	D-WP(C)/1830/2025	DR. BIJAYALAXMI BISWAL	DURGESH NARAYAN RATH	//
	WP(C)/1613/2025	VS	VS	0
		STATE OF ODISHA		//
317	D-WP(C)/1502/2025	GYANARANJAN DASH	SAMEER KUMAR DAS	//
	WP(C)/1614/2025	VS	VS	0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/1821/2025 WP(C)/1615/2025	DR.SUDHANSU SEKHAR DAS VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// () //
319	D-WP(C)/1820/2025 WP(C)/1616/2025	DR.VARSA PUROHIT VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// () //
320	D-WP(C)/1825/2025 WP(C)/1617/2025	DR.DIPIKA DASH VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// () //
321	D-WP(C)/1833/2025 WP(C)/1618/2025	DR. SUSHRI SANGITA NANDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// () //
322	D-WP(C)/1635/2025 WP(C)/1619/2025	ARABINDA GHOSH VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// () //
323	D-WP(C)/54152/2024 WP(C)/1620/2025	AJAY BHOI VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// () //
324	D-WPCRL/1214/2025 WPCRL/5/2025	NILU@TARKESWAR KUMAR CHOUDHURY VS STATE OF ODISHA	SASWATA PATNAIK VS	SECTOR-7 /129 /2000 () //
325	D-ABLAPL/1192/2025 ABLAPL/536/2025	SEKH YUSUF VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /9 /2025 () //
326	D-ABLAPL/1193/2025 ABLAPL/537/2025	SAMARPITA CHOWUDHURY VS STATE OF ODISHA	KUMAR PRAJWAL VS	BIDANASI /307 /2024 () //
327	D-ABLAPL/1195/2025 ABLAPL/538/2025	SISIR JENA VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	BALIMI /190 /2024 () //
328	D-ABLAPL/856/2025 ABLAPL/539/2025	MANJULA KUMARI SABAR VS STATE OF ODISHA	RAKESH KUMAR DAS VS	GUNUPUR /92 /2015 () //
329	D-ABLAPL/1233/2025	BAPUNI DIGAL	MAHES DAS	BALLIGUDA /43 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/540/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/1134/2025 ABLAPL/541/2025	MOHIT MAHANTA VS STATE OF ODISHA	UPENDRA KUMAR PANDEY VS	RAGHUNATHPALI /607 /2024 () //
331	D-ABLAPL/1234/2025 ABLAPL/542/2025	BABURAM MALIK @ MADHA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	TIHIDI /413 /2024 () //
332	D-ABLAPL/1165/2025 ABLAPL/543/2025	NAINA NAG VS STATE OF ODISHA	AMITAV TRIPATHY VS	SOHELLA /421 /2024 () //
333	D-ABLAPL/1168/2025 ABLAPL/544/2025	SMRUTI RANJAN DHAL VS STATE OF ODISHA	RAJ KISHOR SWAIN VS	TANGI /219 /2024 () //
334	D-ABLAPL/1240/2025 ABLAPL/545/2025	DROPADI KABI VS STATE OF ODISHA	ARIJEET MISHRA VS	TOMKA /3 /2025 () //
335	D-ABLAPL/1243/2025 ABLAPL/546/2025	BIJAYA NARAYAN JENA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	INFOVALLY UPD BHUBANESWAR /217 () //
336	D-ABLAPL/1250/2025 ABLAPL/547/2025	SK. MEHAFUZ ALI VS STATE OF ODISHA	IMRAN KHAN VS	TIRTOL /142 /2017 () //
337	D-ABLAPL/1253/2025 ABLAPL/548/2025	DHANI @ DHANARAJ PADHAN VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	BARGARH /595 /2024 () //
338	D-ABLAPL/39356/2024 ABLAPL/549/2025	SARASWATI PANDA VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	SORO /1018 /2024 () //
339	D-ABLAPL/1176/2025 ABLAPL/550/2025	NARAYANA RANA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /465 /2024 () //
340	D-ABLAPL/915/2025 ABLAPL/551/2025	KUNI DEHURI VS	OM PRAKASH SARAN VS	DHENKANAL TOWN /804 /2024 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/1188/2025 ABLAPL/552/2025	STATE OF ODISHA ARABINDA JENA VS STATE OF ODISHA	RAJU KUMAR SATPATHY VS	// CUTTACK VIGILANCE /15 /2024 ()
342	D-ABLAPL/1133/2025 ABLAPL/553/2025	SOMANATH SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 ()
343	D-ABLAPL/1255/2025 ABLAPL/554/2025	TRIPURARI SAHOO VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// COLLIERY /717 /2024 ()
344	D-ABLAPL/1256/2025 ABLAPL/555/2025	SHIBANI SHANKAR @ SIBANI SANKAR PANI VS STATE OF ODISHA	KARUNAKAR GAYA VS	// ERASAMA /3 /2025 ()
345	D-ABLAPL/1160/2025 ABLAPL/556/2025	MIR TAHIR @ MIR TAR BABU VS STATE OF ODISHA	BISWABHUSAN DAS VS	// TIRTOL /590 /2024 ()
346	D-ABLAPL/1178/2025 ABLAPL/557/2025	JITENDRA KUMAR JENA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	// BONTH /205 /2024 ()
347	D-ABLAPL/1257/2025 ABLAPL/558/2025	TRIPURARI SAHOO VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// COLLIERY /718 /2024 ()
348	D-ABLAPL/1197/2025 ABLAPL/559/2025	INDRAMANI SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	// / /0 J.M.F.C.,TIGIRIA(Cuttack)
349	D-ABLAPL/1262/2025 ABLAPL/560/2025	SIBA SETHY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// 2(A)CC/0000008/2025 MAHAKALPARA /257 /2024 ()
350	D-ABLAPL/1281/2025 ABLAPL/561/2025	DEBANARAYAN KHETI VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// MANAMUNDA /394 /2024 ()
351	D-ABLAPL/1047/2025 ABLAPL/562/2025	T.PRABIN KUMAR ACHARY VS STATE OF ODISHA	ARIJEET MISHRA VS	// M.V.79 /154 /2024 ()

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/1224/2025 ABLAPL/563/2025	JAGABANDHU BARIK VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	SORO /1047 /2024 () //
353	D-ABLAPL/1225/2025 ABLAPL/564/2025	KALIA BARIK @ SUSHANTA BARIK VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	SORO /1047 /2024 () //
354	D-ABLAPL/1258/2025 ABLAPL/565/2025	SAMIR DAS @ SAMIRA DAS VS STATE OF ODISHA	ASHUTOSH MISHRA VS	//0 J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/000011/2025
355	D-ABLAPL/427/2025 ABLAPL/566/2025	DAPHE @ DAMODAR PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAUNISUNI /167 /2021 () //
356	D-ABLAPL/1266/2025 ABLAPL/567/2025	KARTIK BHOI @ KARTIKA BHOI @ KARTIKA SABAR VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	SAINITALA /13 /2025 () //
357	D-ABLAPL/797/2025 ABLAPL/568/2025	BISWANATH BEHERA VS STATE OF ODISHA	ABHAS MOHANTY VS	BARIPADA TOWN /754 /2024 () //
358	D-ABLAPL/1071/2025 ABLAPL/569/2025	ADITYA PRADHAN VS STATE OF ODISHA	ALOK KUMAR PANDA VS	PATNA /352 /2024 () //
359	D-ABLAPL/1268/2025 ABLAPL/570/2025	RAMACHANDRA MALLICK @ TUNA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	BALIPATNA /5 /2025 () //
360	D-ABLAPL/1137/2025 ABLAPL/571/2025	KAILASH CHANDRA JENA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	KHAIRA /161 /2022 () //
361	D-ABLAPL/1220/2025 ABLAPL/572/2025	PAPPU SAHANI @ PAPU @ SONU KUMAR SAHANI VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	PLANTSITE /895 /2024 () //
362	D-ABLAPL/1269/2025 ABLAPL/573/2025	BHAGABAN PRADHAN VS STATE OF ODISHA	AKASHAYA KUMAR SUBUDHI VS	BALIPATNA /2 /2025 () //
363	D-ABLAPL/1393/2025	SARBESWAR PANDA	MANOJ KUMAR DASH	BARI RAMACHANDRAPUR /645 /2024

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### CASES REGISTERED REPORT AS ON :15/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/574/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/1391/2025 ABLAPL/575/2025	JITENDRA KUMAR SAHU @ KUNA VS STATE OF ODISHA	RAMANI KANTA PATTANAİK VS	/ /0 () //
365	D-ABLAPL/1206/2025 ABLAPL/576/2025	SUSANTA KUMAR PATRA@BABU@BABU PATRA VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	KEONJHAR TOWN /17 /2025 () //
366	D-ABLAPL/1208/2025 ABLAPL/577/2025	IDDU KHAN @ IDU KHAN VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	PAIKMAL /328 /2024 () //
367	D-ABLAPL/1215/2025 ABLAPL/578/2025	RAHAS BIHARI CHHATRIA VS STATE OF ODISHA	TRILOCHAN NANDA VS	/ /0 DISTRICT & SESSIONS JUDGE,BOLANG 2(A)CC/0000047/2024
368	D-ABLAPL/893/2025 ABLAPL/579/2025	SK. SAIFUR VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	TIHIDI /496 /2024 () //
369	D-ABLAPL/1371/2025 ABLAPL/580/2025	ABHIMANYU RANA VS STATE OF ODISHA	DILLIP KUMAR PATTANAYAK VS	DEOGARH /9 /2025 () //
370	D-ABLAPL/1123/2025 ABLAPL/581/2025	SIDDHARTHA SHANKAR MALLICK @ MIKU VS STATE OF ODISHA	DINESH KUMAR PANDA VS	PATTAMUNDAI /349 /2024 () //
371	D-ABLAPL/1380/2025 ABLAPL/582/2025	BHANJA GOCHHAYAT VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BANTALA /252 /2024 () //
372	D-ABLAPL/1155/2025 ABLAPL/583/2025	MAHENDRA OJHA VS STATE OF ODISHA	SANJIT KUMAR DAS VS	BADACHANA /580 /2024 () //
373	D-ABLAPL/1487/2025 ABLAPL/584/2025	BIJAYA KRUSHNA MANGARAJ VS STATE OF ODISHA	PRAVASHA PUJAREE PARIDA VS	SAHID NAGAR P.S. /100 /2004 () //
374	D-ABLAPL/1199/2025 ABLAPL/585/2025	RUPAK SAHA @ ROOPAK SAHA VS	RUCHI RAJGARHIA VS	NILGIRI /407 /2023 ()

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### CASES REGISTERED REPORT AS ON :15/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-ABLAPL/1344/2025 ABLAPL/586/2025	STATE OF ODISHA GIVOSAN PADAL @ GIBSON PADAL @ GIVSON PADAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// POTTANGI /24 /2023 ()
376	D-ABLAPL/1347/2025 ABLAPL/587/2025	STATE OF ODISHA KAMALAKANTA JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// BALASORE SADAR /388 /2019 ()
377	D-ABLAPL/991/2025 ABLAPL/588/2025	STATE OF ODISHA SABITRI DUTTA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	// / /0 CIVIL JUDGE (JD) CUM JMFC, RASAGO
378	D-ABLAPL/39358/2024 ABLAPL/589/2025	STATE OF ODISHA DEBA DATTA DAS VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	2(B)CC/000018/2014 JAJPUR SADAR /334 /2024 ()
379	D-ABLAPL/38712/2024 ABLAPL/590/2025	STATE OF ODISHA PRADEEP KUMAR NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 ()
380	D-ABLAPL/1100/2025 ABLAPL/591/2025	STATE OF ODISHA KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	// / /0 J.M.F.C.,TIGIRIA(Cuttack)
381	D-ABLAPL/1390/2025 ABLAPL/592/2025	STATE OF ODISHA RAS BIHARI DAS @ RAJ BIHARI DAS @ CHIKEN BABU VS STATE OF ODISHA	GOURI MOHAN RATH VS	2(A)CC/000010/2025 CUTTACK SADAR /21 /2025 ()
382	D-ABLAPL/1445/2025 ABLAPL/593/2025	STATE OF ODISHA ANIL @ ANIRUDHA PRUSTY VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	// TIHIDI /517 /2024 ()
383	D-ABLAPL/1222/2025 ABLAPL/594/2025	STATE OF ODISHA PRADEEP KUMAR JENA VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// BARKOTE /267 /2016 ()
384	D-ABLAPL/1446/2025 ABLAPL/595/2025	STATE OF ODISHA PRATAP BEHERA VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	// SABARANG /324 /2024 ()
385	D-ABLAPL/1280/2025 ABLAPL/596/2025	STATE OF ODISHA DIPA SINGH @ DIPA DASH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// SONEPUR /342 /2024 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-ABLAPL/924/2025 ABLAPL/597/2025	BITTU SARKAR VS STATE OF ODISHA	TAPAN KUMAR JENA SAMANTA VS	JAGATSINGPUR /958 /2024 () //
387	D-ABLAPL/1284/2025 ABLAPL/598/2025	SAMEER NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	PALLAHARA /375 /2024 () //
388	D-ABLAPL/1286/2025 ABLAPL/599/2025	MANOJ KUMAR NAYAK @ MANOJ NAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	NIMAKHANDI /318 /2024 () //
389	D-ABLAPL/39241/2024 ABLAPL/600/2025	ALEKH RAI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH 2(B)CC/0000009/2024
390	D-ABLAPL/1382/2025 ABLAPL/601/2025	AKASH BAG VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /8 /2025 () //
391	D-ABLAPL/1547/2025 ABLAPL/602/2025	GUPTESWAR SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	LANJIGARH /1 /2025 () //
392	D-ABLAPL/1386/2025 ABLAPL/603/2025	BIKASH HANS VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /8 /2025 () //
393	D-ABLAPL/585/2025 ABLAPL/604/2025	SHIBA PRASAD MISHRA VS STATE OF ODISHA	SANGITA MOHANTY VS	BHARATPUR PS /782 /2024 () //
394	D-ABLAPL/742/2025 ABLAPL/605/2025	SUNITA DAS VS STATE OF ODISHA	GIRIJA BALLAV DAS VS	BADAMBADI /401 /2024 () //